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Insolvency Professional

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Registration No: IBBI/IPA-001/IP-P01912/2019-2020/12962

ANNEXURE 1: CLAIMS OF SECURED FINANCIAL CREDITORS

Name of the corporate debtor: RDH Technologies Private limited

Date of commencement of liquidation: 09.11.2021

List of Financial creditor as on 20.09.2022

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Punjab National Bank		04/12/2021	54,04,34,418.63	54,04,34,418.63	Financial Creditor	100%	NA	NA	100%	100%	-	NA	NIL	-	-
2	Fullerton India Credit Company Limited	U65191TN1994PLC079235	27.02.2022	3,80,05,765.78	1,72,46,539	Financial creditor	100%	NA	NA	100%	45%	-	NA	2,07,59,226.78	-	-
3	Indiabulls Housing Finance Limited	U70101DL2011PLC218368	31.03.2022	3,19,06,742	3,19,06,742	Financial creditor	100%	NA	NA	100%	100%	-	NA	NIL	-	-
	Total			61,03,46,926.41	58,95,87,699.63									2,07,59,226.78		

Notes:

- As per Regulation 18 of the Liquidation Regulations, the Liquidator has substantiated the whole or part of the claims from the evidence and supporting documents received by him.
- The claim amount admitted is subject to further scrutinization based on subsequent information / documents sought from the Corporate Debtor / creditors, and the Liquidator may modify / correct the list of claims, on the directions of the Hon'ble NCLT, or otherwise.